

**In C. A. T. ( Jaipur Bench ) Jaipur**

Notes of the Registry

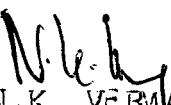
Orders of the Tribunal

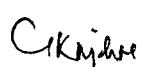
MA 657/94

11.1.95

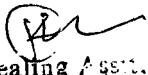
Mr. R.N. Mathur - Counsel for the applicant.  
 Mr. S.K. Verma - Assistant Secretary, DOP, Departmental representative for the respondents.  
 Mr. P.V. Calla - Counsel for respondent no. 3  
 None present for respondent no. 4

This is an MA seeking extension of time for filing reply to the OA. A direction was given by this Tribunal in the OA in question on 22.11.94 for filing reply to the OA within two weeks. The present application for seeking extension of time by four weeks was moved on 12.12.94 on behalf of respondent no. 2. However, the reply has not been filed till date. It is highly regrettable. We, therefore, grant ten days further time from today in the interest of justice to the respondents to file their reply with copies given to the learned counsel for the applicant in advance. The direction as given by this Tribunal on 22.11.94 that no reply shall be entertained after two weeks is recalled. The MA is allowed accordingly, and it stands disposed of.

  
 (N.K. VERMA)  
 MEMBER(A)

  
 (GOPAL KRISHNA)  
 MEMBER(J)

Central Administrative Tribunal  
 Jaipur Bench, JAIPUR  
 Certified That Further Action is  
 Required To Be Taken & The Case is  
 Fit For Consideration To Record.

  
 Dealing Asst. Record Section Officer  
 Digit No. 3, E. oper (Judicial)

30.1.95

67 out of 120

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